



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 14/16	TP 85/16	Hearing	397/ 398	S. Bharamanna Vs. Jambunath mobile Phones (P) Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SHIVA KUMAR B.C. 9900545090	Respondent	
	Rajesh Badami 8453030030	Petitioner	

PCS for petitioner is absent. Counsel for respondents is also present. Counsel for respondents has filed objections.

For enquiry, list it on 21.08.2017.


MEMBER (J)


MEMBER (T)